

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.11**  
**I.A. Nos. 823/2023 & 08/2024 in**  
**C.P.(IB) No.191/BB/2022**

**IN THE MATTER OF:**

M/s. Suzlon Energy Ltd. ... Petitioner  
Vs.  
M/s. Legend Artists Pvt. Ltd. ... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 15.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

The Resolution Professional : Shri TVS Siva Prasad

**ORDER**

1. Heard the Ld. Resolution Professional.
2. List the matter on **21.05.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Puja

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**